

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . M V R A M E S H

Petition(s) for Special Leave to Appeal (Crl.) No(s). 553/2015

STATE OF U.P.

Petitioner(s)

V E R S U S

KASIM @ BHURA

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 20/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Chaudhary, Adv.

For Respondent(s)

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Ld.counsel for the petitioner has failed to file the address of the Trial Court for issuance of notice to the sole respondent despite opportunities given. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

(M V RAMESH)
Registrar

SB